

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Permission to **Sri D.Ramakanth**, I Additional Metropolitan Sessions Judge, Hyderabad to attend the Workshop for taking a session on ‘Sentencing Policy: Errors and Challenges while awarding sentence’ and to assess the Group Activity for the Judicial Officers on 05.08.2023 (Saturday) at Telangana State Judicial Academy, Secunderabad – **ORDERS - ISSUED.**

READ: 1. High Court's Proceedings Order Roc.No.1710, 2433 & 2786/2023-B.Spl., dated 31.07.2023.
2. Letter Roc.No.706/2023/TSJA-Sec-bad dated: 01.08.2023, from the Deputy Director, FAC-Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.1710,2433 &2786/2023-B.SPL., DATED:02.08.2023

In the circumstances stated by the Deputy Director, FAC-Director, Telangana State Judicial Academy, Secunderabad in his letter 2nd read above, the High Court is pleased to pass the following order:

The Officer mentioned in Column No.2, is hereby permitted to attend the Workshop for taking a session on ‘Sentencing Policy: Errors and Challenges while awarding sentence’ and to assess the Group Activity for the Judicial Officers on 05.08.2023 (Saturday) at the Telangana State Judicial Academy, Secunderabad. Further the officer mentioned in Column No.3, will be in-charge of the post(s) mentioned in Column No.2, during the above said period.

SL. No.	NAME AND DESIGNATION OF THE OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI D.RAMAKANTH , I Additional Metropolitan Sessions Judge, Hyderabad	II Additional Metropolitan Sessions Judge, Hyderabad

NOTE: The proceedings placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the above said Workshop at the Telangana State Judicial Academy, Secunderabad.


REGISTRAR (VIGILANCE)

To

1. The Officer and In-charge Officer.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.

3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The I Additional Metropolitan Sessions Judge, Hyderabad.
6. The II Additional Metropolitan Sessions Judge, Hyderabad.
7. The Pay & Accounts Officer, Hyderabad.

8. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

+ **Spare...**